

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. No. 994/99

HON'BLE SHRI R.K. AHOOJA, MEMBER(A)

New Delhi, this the 10th day of September, 1999

Shri Hari Singh
R/o 147-A, Hari Nagar Ashram
Mathura Road, New Delhi 110 014Applicant

By Advocate: Shri G.B. Tulsiani)

Versus

1. Chief Secretary
Govt. of NCT of Delhi
Old Secretariat, Delhi
2. Secretary(Education)
Govt. of NCT Delhi
Old Secretariat, Delhi
3. Director of Education
Govt. of NCT Delhi
Old Secretariat, Delhi

....Respondents

(By Advocate: Shri B.S. Gupta)

O R D E R (ORAL)

The applicant who was working as a Principal under the Directorate of Education and was last posted in Govt. Boys' Senior Secondary School, East of Kailash, retired on superannuation on 31.1.1998. His grievance is that the respondents have not so far released his retiral benefits including gratuity, pension, provident fund, leave encashment and other dues.

2. Today when the matter came up Shri S.K. Gaur, learned counsel for the repondents submitted that the retiral benefits could not be released earlier as there was a vigilance enquiry against the applicant. He further submitted that since the respondents have decided to close the enquiry, therefore, action will now be taken for calculating and finalising the retiral

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benefits of the applicant for payment. (6)

3. In view of this submission made by Shri Gupta, the O.A. can be disposed of with a direction that the respondents will finalise the action within a period of three months from the date of issue of this order. The applicant will also be entitled to 12 per cent interest in respect of the delayed payment of GPF, Gratuity and Pension from a period three months from the date of his retirement to the date of actual payment.

4. Learned counsel for the respondents vehemently opposed the payment of interest. However, as the applicant has not been found guilty of any charge he is entitled to compensation for the delayed payment of his retiral benefits. The submissions of the learned counsel are, therefore, rejected.

R.K. Ahuja
(R.K. AHOOJA)
MEMBER(A)

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